

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court - 2**

IA/4(MP) 2021 in TP 33(MP) 2019 [CP(IB) 67 of 2018]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL & ACTING PRESIDENT
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 04.06.2021**

Name of the Company:

Nainesh Sanghvi & Ors

V/s

Rajesh Jhunjhunwala Liquidator of Siddharth Tubes
Ltd

Section 36 r.w 42 & 60(5) of the Insolvency and Bankruptcy.

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.

2.

ORDER

(through video conferencing)

Ms. Saumya Sharma, Advocate, appeared on behalf of the applicant and Mr. Arjun Sheth, Advocate, appeared on behalf of the Liquidator.

Only urgent matters are taken in view of Covid-19 notification dated 19.04.2021.
Hence the instant matter is adjourned.

List the matter on 15.07.2021

**VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL**

Dated this the 4th day of June, 2021


**MANORAMA KUMARI
MEMBER JUDICIAL & ACTING PRESIDENT**